

**CPWD Service Centres in Delhi**

2850. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) how many Service Centres/Sewa Kendras are at present being run by CPWD in Delhi/New Delhi;

(b) whether all the above said Service Centres/Sewa Kendras are having 'Enquiry Clerk' or equivalent post to attend telephone call, maintain Complaint register etc.; and

(c) if not, the action taken by Government to provide 'Enquiry Clerk' or equivalent post in each Service Centre/Sewa Kendra?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The number of Service Centres run by the CPWD in Delhi and New Delhi is 220.

(b) and (c) No, Sir. A proposal for creation of posts of Enquiry Attendants at the Service Centres was examined but has not been agreed to. The CPWD has, however, started a website (CPWDSEWA) to provide the allottees an alternative means of registering their complaints.

**Survey report of T&P articles**

2851. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

(a) whether as per the CPWD survey report of T&P article of Electrical/ Civil of any amount can be sanctioned by the authority who has accorded administrative and financial approval;

(b) if so, the details of the rules/orders in this regard; and

(c) if not, the authority competent to sanction survey report of T&P articles?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) No, Sir. Powers have been delegated to the CPWD officers at various levels for writing off unserviceable T&P articles from returns/survey reports thereof. These delegated powers have no direct relationship with the powers to accord administrative approval and expenditure sanction.

(b) Details of the delegation of these powers appear at Sl. No. 7 of Appendix 1 of the CPWD Works Manual, 2003.

(c) The competent authorities are as follows:—

Write-off from returns/survey reports of unserviceable T&P articles of which part value is recovered.	Executive engineer— Rs. 10,000/-
	Superintending Engineer— Rs. 20,00/-
	Chief Engineer—
	Full powers

### Conservation of monuments by DDA

2852. SHRI VIJAY J. DARDA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

(a) whether it is a fact that DDA, which is already conserving eight monuments in Delhi with the help of INTACH, is also launching a scheme to conserve the 13th century monument—Sultangari Tomb;

(b) if so, whether DDA possesses necessary expertise, skilled manpower, financial allocation, etc. for such assignment; and

(c) whether this would not in any way compromise with their role of providing dwelling units in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The Delhi Development Authority (DDA) has reported that with the help of INTACH it has prepared plans to conserve area around Sultangarhi Tomb.

(b) Conservation activities are undertaken by DDA under the guidance of Delhi Urban Heritage Foundation which has experts on the subject. Budgetary provision has been made on heritage Projects/Awards.

(c) DDA entrusted with integrated planned development of Delhi, which also includes conservation of heritage.